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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

O.A.No.480/97

Date of order: 6.1.1998

Harbeer Singh

: Applicant

Vs.

1. Union of India through Secretary, Ministry of Defence, Govt. of India, Army Head-quarters, New Delhi.
2. The Commander Works Engineering (MES), Jaipur Region, Bani Park, Jaipur.
3. The Garrison Engineer, Itarna Palace, Alwar.
4. The Assistant Garrison Engineer, Ranjoli Line, Bharatpur.

...Respondents.

Mr.Virendra Singh - Counsel for applicant.

CORAM:

Hon'ble Mr.Gopal Krishna, Vice Chairman

Hon'ble Mr.O.P.Sharma, Administrative Member.

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN.

Applicant Shri Harbeer Singh has filed this application under Sec.19 of the Administrative Tribunals Act, 1985, claiming appointment on compassionate basis to a Group-D post.


2. We have heard the learned counsel for the applicant and have carefully gone through the material on record.

3. The case of the applicant is that he is an adopted son of Shri Kishan Singh who died while in service as Chowkidar on 4.11.1974. The applicant had made a request in writing for appointment on compassionate ground after the death of late Shri Kishan Singh. His application for compassionate appointment was rejected by an order dated 26.4.1990. The learned counsel for the applicant has stated that the applicant's request for appointment on compassionate basis was not rejected but actually no action was taken thereon. The learned counsel for the applicant attributed inaction on the part of administration in not taking any decision on his application. The fact remains that his application was filed as

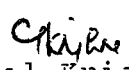
C. Kishan

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far back as on 26.4.1990 and the present application was moved on 21.10.97, after a period of more than 7 years. The applicant should have approached this Tribunal within a year of the date on which the applicant's request for appointment on compassionate basis was not acceded to by the concerned authority. This application is hit by the bar of limitation. It is, therefore, dismissed at the stage of admission.


(O.P.Sharma)

Administrative Member.


(Gopal Krishna)

Vice Chairman.